GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2961 ANSWERED ON:11.12.2012 FENCING ALONG BORDER Azad Shri Kirti (Jha)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria laid down for fencing along the Indo-Pak border;
- (b) whether land demarcation has been done, keeping in view the territorial integrity of the Indian border;
- (c) if so, the details thereof;
- (d) whether adequate compensation has been paid to the farmers for the land falling beyond the fencing; and
- (e) if so, the details thereof, and if not, the measures taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The criteria for construction of Border Fencing is generally 150 yards from the International Border (IB) except, where the topography/terrain/ population and settlement constraints compel erection of fencing within 150 yards from IB or beyond. The Indo-Pak International Border is 2300.16 km, out of which BSF is manning 2289.66 km International Border and 10.5 km in Jammu is being guarded by the Army. The Government has sanctioned 2043.63 km Border Fencing along Indo-Pak Border, out of which 1953.50 km has been completed and works in remaining stretch of 83.22 km is yet to be completed.
- (b) & (c): The International Border is clearly demarcated along Indo-Pak Border except Line of Control (LOC) in Jammu & Kashmir. The State-wise details of International Border are as follows:

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State Land Border Riverine Border Total Length of IB

Jammu 156.76 45.40 202.16

Punjab 419.75 133.26 533.00

Rajasthan 1037.00 Nil 1037.00

Gujarat 404.00 104.00 508.00
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Total 2017.51 282.66 2300.16

(d) & (e) As per the available records, the land compensation for fencing along Indo-Pak Border except Jammu Sector, has been paid by the Government. In Jammu Sector, about 44 ft. wide strip of land along 179 km had been occupied for which compensation has not been paid so far. The State Government has been requested many times to provide detailed information so that compensation could

be paid. However, complete information is still not available from State Government of Jammu & Kashmir.